NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 97(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016

NAME OF THE COMPANY:

Purna Kala Trust

Vs.

M/s. Delhi Press Patra Prakashan Pvt. Ltd. &ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNAT	TION	REPRESENTATION	SIGNATURE
l. 2.	Yasheaj St Asmita	righ Doora	Adv	for Petitioner	yeron
	Anant A. Pangi Advocate For Respondent No.				
2.) r	MS. SUJA	THA BALLYOT GH	ACHANI	RESPONDE,	Beiliking.





Order

Ld Counsel for the petitioner undertakes to file the rejoinder during the course of the day, with a copy to the counsel for the respondents.

To come up for arguments on 20.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

6.9.2016 (P.K. Sud)